

Name of Corporate Debtor	Go Airlines (India) Limited	Date of commencement of CIRP	May 10, 2023	List of Creditors as on:	August 02, 2024
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List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Amount in INR

S.No.	Name of Creditor	Details of Claims received		Details of claims admitted					Amount of contingent claims	Amount of any mutual dues that may be set off	Amount of Claims not admitted	Amount of Claims under verification	Remarks (if any)
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Whether Related Party?	% Voting Share in CoC					
1	Central Bank of India	18-05-2023	19,34,65,83,707	19,34,41,77,429	Loan	Yes	No	51.54	-	-	24,06,279	-	
2	Bank of Baroda	19-05-2023	17,47,40,82,375	17,44,52,21,491	Loan	Yes	No	46.48	-	-	2,88,60,884	-	
3	IDBI Bank	19-05-2023	74,55,80,258	74,46,48,162	Loan	Yes	No	1.98	-	-	9,32,096	-	
	Total		37,56,62,46,340	37,53,40,47,081				100.00			3,21,99,259	-	

Note:

- The claims admitted, if any, are based upon verification of proof of claims and information available with the corporate debtor.
- Claims admitted, if any, are subject to revision/ substantiation/ modification on the basis of any additional information/ evidence/ clarification/ revised claim being received
- Deutsche Bank India and DB International (Asia) Limited (collectively "DB Entities") had earlier submitted their claims against the Corporate Debtor which was verified and admitted by the IRP. Accordingly, both Deutsche Bank India and DB International (Asia) Limited were forming part of the CoC as unsecured financial creditors. However, vide communications dated August 10, 2023, Deutsche Bank India and DB International (Asia) Limited withdrew their claims stating that their claim against the Corporate Debtor has been settled by under the terms of the payment made by indemnities/guarantees issued by third parties which had secured the payment obligations of the Corporate Debtor. Accordingly, the DB Entities no longer form part of the CoC.
- The revised list of creditors will be updated on the company website at www.gofirstcirp.com